GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 3786 TO BE ANSWERED ON 09.08.2016

Conservation of Peacocks

3786. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of Environment, Forest and Climate Change be pleased to state?

- (a) whether the Government has conducted census of the National Bird, Peacock;
- (b) if so, the details thereof indicating the population of peacock in the country at present, State-wise;
- (c) whether the number of peacock is decreasing and if so, the details thereof and the reasons therefor:
- (d) whether incidents of killing of peacocks have been reported recently in the country, if so, the details thereof and the action taken against the guilty persons, State-wise;
- (e) the details of the funds released by the Government for the preservation of peacocks during the last three years and the current year, State-wise; and
- (f) the steps taken by the Government to save and conserve the national bird?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

- (a) and (b) Peacocks are commonly found birds, both inside forest areas as well as in agricultural or human habitations. Management and protection of wildlife including birds is the responsibility of the concerned State/Union Territory Governments. Population estimation with respect to certain flagship species/mega-fauna is carried out by the State Governments at periodic intervals. The State/UT-wise population status of peacocks are not collated in the Ministry.
- (c) and (d) Fluctuation in the population of wildlife is a natural phenomenon, which is generally attributed to biotic factors like predation, natural death, etc and abiotic factors like consumption of pesticide treated seeds, etc. There are no reports to indicate the declining trend in the population of Peacocks. As per the Red List data published by the International Union for Conservation of Nature (IUCN), Peacocks (*Pavo cristatus*) are listed as "*Least concern*".

Reports of killing of peacocks have been received in the Ministry from time to time. However, State-wise details of such wildlife offences is not collated in the Ministry.

(e) and (f)

Financial assistance to the State/Union Territory Governments is provided for conservation of wildlife including peacocks under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats (IDWH)', 'Project Tiger' and 'Project Elephant'. The details of such funds released to the State/Union Territory Governments during the last three years and current year is at **Annexure 1A, 1B and 1C** respectively.

Indian Peafowl (*Pavo cristatus*) is named National Bird of the country. It has been listed in the Schedule I of the Wild Life (Protection) Act, 1972 thereby according this species highest degree of protection against hunting. Thus capture, trade of the bird is prohibited under law.

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO.3786 REGARDING 'CONSERVATION OF PEACOCKS' DUE FOR REPLY ON09.08.2016

<u>Details of funds released to State Governments under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats'</u>

(Rs. in Lakhs)

	State/UT	2013-14	2014-15	2015-16	2016-17
1	A& N Islands	150.00	00	100.00	-
2	Andhra Pradesh	00	63.31	0	-
3	Arunachal Pradesh	220.439	00	304.02	-
4	Assam	138.88	149.11	87.10	-
5	Bihar	34.8715	85.249	108.011	-
6	Chhattisgarh	408.74	482.087	213.409	-
7	Goa	00	00	00	-
8	Gujarat	537.84457	634.94	395.798	-
9	Haryana	00	14.71	99.33	-
10	Himachal Pradesh	475.849	430.345	431.837	-
11	Jammu & Kashmir	485.747	506.761	354.00	-
12	Jharkhand	97.7655	101.12	18.62	-
13	Karnataka	351.00	483.7769	262.13	-
14	Kerala	505.782	818.491	967.386	471.50
15	Madhya Pradesh	454.354	371.354	394.565	-
16	Maharashtra	470.772	402.723	277.94	-
17	Manipur	80.80	129.192	248.919	-
18	Meghalaya	25.56	44.87	38.3902	-
19	Mizoram	210.334	131.54134	94.55	153.00
20	Nagaland	15.375	85.155	235.48	-
21	Odisha	341.7448	350.3229	246.8365	280.00
22	Rajasthan	430.884	367.296	314.788	-
23	Sikkim	129.27836	169.15643	290.32635	145.50
24	Tamil Nadu	277.7918	280.626	113.261	_
25	Telangana		-		_
26	Uttar Pradesh	323.531	224.899	235.05	-
27	Uttarakhand	326.282	141.116	188.318	-
28	West Bengal	184.3735	108.847	100.934	237.66
29	Puducherry	0	12.00	00	-
	TOTAL	6677.99903	6588.99857	6120.99905	1287.66

ANNEXURE-1B

Details of funds released to State Governments under the Centrally Sponsored Scheme of 'Project Tiger'

(Rs. In Lakhs)

Sl.No	States	2013-14	2014-15	2015-16	2016-17(As on
1	Andhra Pradesh	211.7804	184.141	0.00	25.07.2016) 0.00
2	Arunachal Pradesh	757.1705	658.4260	429.53900	225.569
3	Assam	808.9665	1509.389	1425.41300	0.00
4	Bihar	285.0898	317.096	223.55051	384.655
5	Chhattisgarh	583.056	609.827	398.94500	0. 00
6	Jharkhand	251.168	199.08	47.98470	0.00
7	Karnataka	2016.0318	1565.7726	1378.19440	1675.429
8	Kerala	489.296	517.5351	396.60100	0.00
9	Madhya Pradesh	4815.734	4335.1182	1421.00700	2142.997
10	Maharashtra	3453.3483	3425.5241	3923.07890	204.518
11	Mizoram	233.68	232.1896	187.98450	0.00
12	Odisha	786.9	707.3885	544.80052	719.848
13	Rajasthan	512.848	627.192	1257.80800	0.00
14	Tamil Nadu	763.255	864.316	1950.17128	631.218
15	Uttarakhand	384.045	391.19	683.98538	0.00
16	Uttar Pradesh	525.876	760.9283	624.54630	319.816
17	West Bengal	348.516	596.8825	376.50781	206.883
18	Goa	2.05	0.00	0.00000	0.00
19	Telangana	0.00	0.00	214.81920	0.00
	Total	17,228.8113	17,502.000	15,484.9365	6510.933

ANNEXURE-1C

<u>Details of funds released to State Governments under the Centrally Sponsored Scheme of Project Elephant'</u>

(Rs. in Lakh)

					(KS. III Lakii)
Sl. No	State/UTs	2013-14	2014-15	2015-16	2016-17
					(upto 26/7/2016)
1	Andhra Pradesh	-	13.523	-	13.62282
2	Arunachal Pradesh	83.48	97.714	61.206	-
3	Assam	173.00	236.664	-	-
4	Chhattisgarh	49.622	43.7456	21.91	61.1624
5	Jharkhand	95.655	88.4256	53.453	73.47
6	Karnataka	325.412	225.319	181.054	254.80
7	Kerala	252.90	236.72	204.54	343.89696
8	Maharashtra	18.682	38.202	8.062	14.335
9	Meghalaya	101.00	118.838	81.387	104.2128
10	Nagaland	21.75	44.8132	15.44	20.3143
11	Orissa	257.60	153.35	105.63	158.42736
12	Tamil Nadu	211.00	251.208	160.533	25.80
13	Tripura	9.766	6.03	26.10932	-
14	Uttar Pradesh	-	5.16	15.33	14.174
15	Uttarakhand	115.068	103.908	82.61	175.4576
16	West Bengal	97.626	103.814	105.174	76.45
17	Haryana	30.97	-	10.00	-
18	Bihar	-	-	3.008	-
19	Rajasthan	-	-	-	15.84
20	Punjab	-	-	-	1.825
21	Madhya Pradesh	-	-	-	6.8442
	Total	1843.531	1767.4344	1135.44632	1363.63244